

ITEM NO.44

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1813/2022

RAM KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 10-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajesh Sen, Adv.
Mr. Gourav Kumar Shaw, Adv.
Mr. Shibani Bhattacharje, Adv.
Mr. Rohini Prasad Tiwari, Adv.
Mr. Anjani Kumar Mishra, AOR
Mrs. Hardeep Mishra, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Await service report from the concerned High Court in
respect of the sole respondent. Reminder be issued.

Original records have been received from the High Court
as well as Trial Court.

List again on 24.3.2023.

ATUL M. KURHEKAR
Registrar